

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2885  
ANSWERED ON:02.08.2002  
FOODGRAINS DISTRIBUTION THROUGH PDS  
JAI PRAKASH;RATTAN LAL KATARIA

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the quantity of foodgrains required for the APL and BPL families in the various States particularly in Uttar Pradesh and Uttaranchal under Public Distribution System during each of the last three years;
- (b) the demand and allocation of foodgrains and the actual quantity of offtake by various States during the above period, State-wise;
- (c) the actual price of foodgrains and the price at which it was given to the BPL families for the said period; and
- (d) the loss suffered by the FCI in this process?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION( SH KRISHNAM RAJU )

(a)&(b): The foodgrains allotted to the States/UTs for distribution under TPDS are only supplemental to open market availability and are managed out of the stocks in the central pool which form only 15-20% of the total quantity of foodgrains produced in the country and not meant for meeting the entire need of any State. With the introduction of Targeted Public Distribution System (TPDS) from June, 1997, the allocation of foodgrains to States/UTs is made as per TPDS guidelines for families below poverty line (BPL) and families above poverty line (APL). The allocation for Antyodaya Anna Yojana (AAY) is also made as per TPDS guidelines. From April, 2002 a quantity of 35 kg. per family per month is being allotted under TPDS for AAY, BPL and APL.

The statements showing State-wise allotment and offtake of foodgrains under TPDS during the last three years are given in the annexes. (Annex. I-VI).

(c): The economic cost of foodgrains (rice and wheat) and the central issue prices (CIPs) for BPL category during the last three years are as under:-

ECONOMIC COST. (Rupees per quintal)  
Year Rice Wheat

1999-2000	1074.80	887.51
2000-01	1180.47	858.26
2001-02	1204.35	871.30

BPL CIPs (Rupees per Quintal)  
Date

From 1-4-1999	350	250
From 1-4-2000	590	450
From 25-7-2000	565	415

The CIPs of rice and wheat for BPL families have not been revised after 25.7.2000.

(d): FCI does not run on profit and loss basis. The difference between the FCI's economic cost of foodgrains and the Central Issue Prices (CIPs) is reimbursed by the Government of India as food subsidy.

## ANNEX-I

ANNEX REFERRED TO IN REPLY TO PARTS (a)&(b) OF THE UNSTARRED QUESTION NO. 2885 DUE FOR ANSWER (C) 08-2002 IN THE LOK SABHA.

STATEMENT SHOWING ALLOTMENT AND OFFTAKE OF RICE FROM APRIL, 1999 TO MARCH, 2000 UNDER TPDS

(IN `000 TONNES) (P)

SL.No. STATES/UTs ALLOTMENT OFFTAKE

	BPL	APL	TOTAL	BPL	APL	TOTAL
1 ANDHRA PRAD	453.360	1847.040	2300.400	433.570	1874.350	2307.920
2 ARUNACHAL PR	8.400	100.800	109.200	8.320	93.410	101.730
3 ASSAM	228.720	441.280	670.000	215.900	312.230	528.130
4 BIHAR	412.320	95.040	507.360	234.350	2.220	236.570
5 DELHI	0.000	154.680	1 54.680	0.000	74.470	74.470
6 GOA	3.120	72.840	75.960	8.480	37.650	46.130
7 GUJARAT	94.500	198.000	292.500	96.920	72.130	169.050
8 HARYANA	0.000	0.000	0.000	0.000	0.000	0.000
9 HIMACHAL PR	0.000	146.760	146.760	0.000	64.800	64.800
10.J & KASHMIR	56.412	376.854	433.266	52.250	290.410	342.660
11.KARNATAKA	276.000	624.000	900.000	278.100	544.900	823.000
12.KERALA	184.200	1559.640	1743.840	182.000	1009.000	1191.000
13.MADHYA PR	288.000	124.200	412.200	270.420	48.521	318.941
14.MAHARASHTRA	253.920	508.560	762.480	239.500	441.390	680.890
15.MANIPUR	20.600	104.400	125.000	21.070	21.300	42.370
16.MEGHALAYA	17.160	190.416	207.576	17.550	174.150	191.700
17.MIZORAM	6.360	118.716	125.076	6.890	84.000	90.890
18.NAGALAND	9.240	115.860	125.100	10.340	103.220	113.560
19.ORISSA	824.715	345.140	1169.855	769.300	118.300	887.600
20.PUNJAB	8.160	3.360	11.520	0.220	0.050	0.270
21.RAJASTHAN	3.000	12.860	15.860	1.300	1.440	2.740
22.SIKKIM	4.080	83.640	87.720	4.210	65.810	70.020
23.TAMIL NADU	549.480	1265.280	1814.760	535.390	1271.880	1807.270
24.TRIPURA	27.720	169.780	197.500	19.070	133.060	152.130
25.UTTAR PRA	416.700	323.000	739.700	391.580	96.480	488.060
26.WEST BENGAL	264.840	253.760	518.600	171.660	249.790	421.450
27.A & N IS. (e)	1.800	28.200	30.000	0.000	16.680	16.680
28.CHANDIGARH	0.240	3.360	3.600	0.030	0.080	0.110
29.D & N HAVELI	1.440	5.160	6.600	0.600	0.780	1.380
30.DAMAN & DIU	0.240	6.960	7.200	0.040	0.780	0.820
31.LAKSHADWEEP (e)	0.240	6.060	6.300	0.000	5.000	5.000
32.PONDICHERRY	7.800	16.200	24.000	7.320	4.570	11.890

T O T A L 4422.767 9301.846 13724.613 3976.380 7212.851 11189.231

(P) = Provisional

NOTE : This includes offtake figures under decentralised scheme for W. Bengal and U.P.

## ANNEX-II

ANNEX REFERRED TO IN REPLY TO PARTS (a)&(b) OF THE UNSTARRED QUESTION NO. 2885 DUE FOR ANSWER (C) 08-2002 IN THE LOK SABHA.

STATEMENT SHOWING ALLOTMENT AND OFFTAKE OF WHEAT FROM APRIL, 1999 TO MARCH, 2000 UNDER TPDS.

(IN `000 TONNES) (P)

SL. No. STATES/UTs ALLOTMENT OFFTAKE

BPL APL TOTAL BPL APL TOTAL

1.ANDHRA PRAD	0.000	141.000	141.000	0.000	117.600	117.600
2.ARUNACHAL PR	0.840	6.960	7.800	0.000	5.350	5.350
3.ASSAM	0.000	213.900	213.900	0.000	219.170	219.170
4.BIHAR	618.480	242.560	861.040	641.930	17.080	659.010
5.DELHI	0.000	724.800	724.800	0.000	53.940	53.940
6.GOA	1.440	32.280	33.720	0.140	13.190	13.330
7.GUJARAT	145.500	594.000	739.500	149.930	144.490	294.420
8.HARYANA	87.960	68.640	156.600	80.320	3.830	84.150
9.HIMACHAL PR.	51.120	91.320	142.440	24.150	30.710	54.860
10.J & KASHMIR	17.748	346.800	364.548	16.930	29.160	46.090
11.KARNATAKA	69.000	351.000	420.000	68.800	146.800	215.600
12.KERALA	0.000	452.640	452.640	0.000	237.000	237.000
13.MADHYA PRA.	352.080	151.800	503.880	267.010	49.110	316.120
14.MAHARASHTRA	471.600	736.560	1208.160	432.110	644.420	1076.530
15.MANIPUR	0.000	23.220	23.220	0.000	0.120	0.120
16.MEGHALAYA	0.000	14.460	14.460	0.000	15.690	15.690
17.MIZORAM	0.000	14.080	14.080	0.000	14.800	14.800
18.NAGALAND	2.280	21.210	23.490	2.310	17.160	19.470
19.ORISSA	50.000	370.000	420.000	49.900	116.500	166.400
20.PUNJAB	43.440	18.120	61.560	2.430	0.000	2.430
21.RAJASTHAN	257.400	375.820	633.220	191.760	51.680	243.440
22.SIKKIM	0.000	2.090	2.090	0.000	1.420	1.420
23.TAMIL NADU	0.000	360.000	360.000	0.000	165.920	165.920
24.TRIPURA	0.000	17.160	17.160	0.000	7.640	7.640
25.UTTAR PRAD.	80.600	748.840	1529.440	811.541	32.830	844.371
26.WEST BENGAL	283.800	777.300	1061.100	278.510	456.730	735.240
27.A & N IS.	0.840	8.160	9.000	0.180	4.570	4.750
28.CHANDIGARH	1.920	19.680	21.600	0.180	0.180	0.360
29.D & N HAVELI	0.360	2.640	3.000	0.178	0.180	0.358
30.DAMAN & DIU	0.120	2.280	2.400	0.000	0.030	0.030
31.LAKSHADWEEP	0.000	0.504	0.504	0.000	0.030	0.030
32.PONDICHERRY	0.000	9.000	9.000	0.000	2.110	2.110

T O T A L 3236.528 6938.824 10175.352 3018.309 2599.440 5617.749

(P) = Provisional

NOTE : This includes offtake figures under decentralised scheme of Madhya Pradesh and Uttar Pradesh.

### ANNEX-III

ANNEX REFERRED TO IN REPLY TO PARTS (a)&(b) OF THE UNSTARRED QUESTION NO. 2885 DUE FOR ANSWER 08-2002 IN THE LOK SABHA.

STATEMENT SHOWING ALLOTMENT AND OFFTAKE OF RICE FROM APRIL, 2000 TO MARCH, 2001 UNDER TPDS.

(IN `000 TONNES) (P)

S. STATES/UTs ALLOTMENT OFFTAKE  
No.  
BPL APL AAY TOTAL BPL APL AAY TOTAL

1.ANDHRA PRA 1316.648 1847.040 15.570 3179.258 923.047 1002.912 1.333 1927.292

2.ARUNACHAL PR 18.384 70.320 0.000 88.704 15.828 13.958 0.000 29.786

3.ASSAM	457.428	331.280	0.000	788.708	374.143	5.768	0.000	379.911
4.BIHAR	750.840	86.604	0.000	837.444	131.445	1.032	0.000	132.477
5.CHHATISGARH	99.228	20.004	7.185	126.417	76.400	0.060	11.744	88.204
6.DELHI	0.000	163.320	0.000	163.320	0.000	1.980	0.000	1.980
7GOA	6.230	42.840	0.000	49.070	1.483	7.069	0.000	8.552
8.GUJARAT	343.526	216.000	0.000	559.526	113.962	2.584	0.050	116.596
9.HARYANA	0.000	0.000	0.000	0.000	1.640	0.000	0.000	1.640
10.HIMACHAL PR	34.947	62.760	0.984	98.691	21.755	3.539	0.980	26.274
11.J & ASHMIR	112.800	150.120	0.000	262.920	64.649	4.096	0.000	68.745
12.JHARKHAND	73.800	8.436	0.000	82.236	14.150	0.120	0.000	14.270
13.KARNATAKA	568.272	917.000	0.000	1485.272	527.845	420.613	0.000	948.458
14.KERALA	365.144	1375.440	5.955	1746.539	417.011	71.939	0.000	488.950
15.MADHYA PRA	468.496	104.196	4.760	577.452	278.330	1.050	3.718	283.098
16.MAHARASHTRA	521.504	268.560	0.000	790.064	341.107	33.283	0.000	374.390
17.MANIPUR	31.214	34.320	0.000	65.534	18.670	4.606	0.000	23.276
18.MEGHALAYA	34.354	190.416	0.000	224.770	30.106	1.058	0.000	31.164
19.MIZORAM	13.940	81.720	0.000	95.660	13.938	27.122	0.000	41.060
20.NAGALAND	18.480	103.560	0.000	122.040	17.944	0.271	0.000	18.215
21.ORISSA	949.922	44.640	0.000	994.562	659.580	3.340	0.000	662.920
22.PUNJAB	16.800	3.360	0.000	20.160	0.364	0.070	0.000	0.434
23.RAJASTHAN	23.595	9.360	0.107	33.062	1.141	0.020	0.064	1.225
24.SIKKIM	8.916	83.640	0.000	92.556	5.875	3.284	0.000	9.159
25.TAMIL NADU	1121.664	461.280	0.000	1582.944	1131.124	78.586	0.000	1209.710
26.TRIPURA	55.450	109.440	0.000	164.890	53.567	6.225	0.000	59.792
27.UTTAR PRAD.	741.628	131.812	0.000	873.440	320.906	0.098	0.000	321.004
28.UTTARANCHAL	22.172	2.588	0.000	24.760	0.000	0.000	0.000	0.000
29.WEST BENGAL	676.064	198.760	0.000	874.824	305.853	34.025	0.000	339.878
30.A & N IS.	3.604	28.200	0.000	31.804	3.020	4.245	0.000	7.265
31.CHANDIGARH	0.480	2.040	0.000	2.520	0.000	0.000	0.000	0.000
32.D & N HAVELI	2.899	2.160	0.050	5.109	2.078	0.556	0.000	2.634
33.DAMAN & DIU	0.532	1.320	0.000	1.852	0.211	0.150	0.000	0.361
34.LAKSHADWEEP	0.000	6.540	0.000	6.540	0.000	5.288	0.000	5.288
35.PONDICHERRY	17.088	21.480	0.000	38.568	7.510	2.394	0.000	9.904
T O T A L	8876.049	7180.556	34.611	16091.216	5874.682	1741.341	17.889	7633.912

(P) = Provisional

NOTE: This includes offtake figures under decentralised scheme of U.P. (up to march, 2001) and W. Bengal (up to September, 2000) for the year 2000-01.

#### ANNEX-IV

ANNEX REFERRED TO IN REPLY TO PARTS (a)&(b) OF THE UNSTARRED QUESTION NO. 2885 DUE FOR ANSWER (C) 08-2002 IN THE LOK SABHA.

STATEMENT SHOWING ALLOTMENT AND OFFTAKE OF WHEAT FROM APRIL, 2000 TO MARCH, 2001 UNDER TPDS.

S. STATES/UTs No.	(IN `000 TONNES) (P)							
	ALLOTMENT				OFFTAKE			
	BPL	APL	AAJ	TOTAL	BPL	APL	AAJ	TOTAL
1ANDHRA PRADESH	0.000	96.000	0.000	96.000	0.000	3.295	0.000	3.295
2ARUNACHAL PRADESH	1.840	6.360	0.000	8.200	0.278	0.466	0.000	0.744
3ASSAM	0.000	123.600	0.000	123.600	0.000	0.396	0.000	0.396
4BIHAR	1126.260	129.908	0.000	1256.168	428.651	1.081	0.000	429.732
5CHHATISGARH	28.428	13.700	0.000	42.128	2.555	0.000	0.083	2.638
6DELHI	24.540	487.140	0.000	511.680	10.501	0.084	0.000	10.585
7GOA	2.874	20.280	0.000	23.154	0.361	1.272	0.000	1.633
8GUJARAT	565.287	354.000	0.000	919.287	284.423	2.690	0.020	287.133
9HARYANA	175.918	8.640	0.000	184.558	47.763	0.000	0.000	47.763
10HIMACHAL PRADESH	67.369	38.400	0.984	106.753	24.700	2.727	0.905	28.332
11JAMMU & KASHMIR	35.520	88.320	0.000	123.840	22.993	7.881	0.000	30.874
12JHARKHAND	110.700	12.652	0.000	123.352	72.526	0.067	0.000	72.593
13KARNATAKA	142.068	221.000	0.000	363.068	135.560	63.926	0.000	199.486
14KERALA	0.000	452.640	0.000	452.640	0.000	30.212	0.000	30.212
15MADHYA PRADESH	665.612	138.100	11.050	814.762	277.928	3.518	7.642	289.088

16MAHARASHTRA	968.580	496.560	0.000	1465.140	619.256	8.032	0.000	627.288
17MANIPUR	0.000	20.520	0.000	20.520	0.000	0.000	0.000	0.000
18MEGHALAYA	0.000	12.000	0.000	12.000	0.003	0.120	0.000	0.123
19MIZORAM	0.000	15.120	0.000	15.120	0.000	2.602	0.000	2.602
20NAGALAND	4.560	18.480	0.000	23.040	3.043	1.487	0.000	4.530
21ORISSA	102.300	0.000	0.000	102.300	0.000	0.000	0.000	0.000
22PUNJAB	89.436	18.120	0.000	107.556	10.756	1.515	0.000	12.271
23RAJASTHAN	850.575	392.160	9.208	1251.943	321.592	1.457	8.055	331.104
24SIKKIM	0.000	1.200	0.000	1.200	0.000	0.350	0.000	0.350
25TAMIL NADU	0.000	0.000	0.000	0.000	0.000	0.759	0.000	0.759
26TRIPURA	0.000	15.360	0.000	15.360	0.000	0.000	0.000	0.000
27UTTAR PRADESH	1537.660	260.916	0.000	1798.576	887.713	1.557	0.000	889.270
28UTTARANCHAL	11.840	5.124	0.000	16.964	0.000	0.000	0.000	0.000
29WEST BENGAL	577.496	777.400	0.000	1354.896	493.111	39.797	0.000	532.908
30A & N ISLANDS	1.680	8.160	0.000	9.840	1.737	5.064	0.000	6.801
31CHANDIGARH	3.838	11.640	0.000	15.478	0.000	0.000	0.000	0.000
32D & N HAVELI	0.725	0.600	0.020	1.345	0.364	0.120	0.000	0.484
33DAMAN & DIU	0.268	0.480	0.000	0.748	0.014	0.000	0.000	0.014
34LAKSHADWEEP	0.000	0.504	0.000	0.504	0.000	0.000	0.000	0.000
35PONDICHERY	0.000	6.240	0.000	6.240	0.000	0.827	0.000	0.827

T O T A L 7095.374 4251.324 21.262 11367.960 3645.828 181.302 16.705 3843.835

(P) = Provisional

NOTE: This includes offtake figures under decentralised scheme of M.P. (up to January, 2001), U.P. (up to March, 2001)

#### ANNEX-V

ANNEX REFERRED TO IN REPLY TO PARTS (a)&(b) OF THE UNSTARRED QUESTION NO. 2885 DUE FOR ANSWER (C) 08-2002 IN THE LOK SABHA.

STATEMENT SHOWING ALLOTMENT AND OFFTAKE OF RICE FROM APRIL, 2001 TO MARCH, 2002 UNDER TPDS.

(IN `000 TONNES) (P)

S. STATES/UTs ALLOTMENT OFFTAKE

No.

	BPL	APL	AAY	TOTAL	BPL	APL	AAY	TOTAL
1ANDHRA PRADESH	1470.960	1495.680	186.840	3153.480	964.197	564.141	191.522	1719.860
2ARUNACHAL PRADESH	24.459	70.320	1.134	95.913	25.007	21.065	0.740	46.812
3ASSAM	515.058	311.280	28.152	854.490	429.825	45.296	28.515	503.636
4BIHAR	656.370	69.732	60.000	786.102	64.639	0.686	43.252	108.577
5CHHATISGARH	305.748	60.012	86.220	451.980	148.292	0.210	77.884	226.386
6DELHI	11.790	163.320	0.480	175.590	9.699	18.652	0.246	28.597
7GOA	6.431	42.840	0.979	50.250	3.539	4.208	0.734	8.481
8GUJARAT	234.604	216.000	12.350	462.954	130.324	2.653	11.785	144.762
9HARYANA	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
10HIMACHAL PRADESH	173.955	62.760	14.172	250.887	102.705	3.772	13.721	120.198
11JAMMU & KASHMIR	115.247	150.120	19.323	284.690	120.544	129.449	4.072	254.065
12JHARKHAND	227.000	25.308	36.650	288.958	76.529	5.609	26.925	109.063
13KARNATAKA	646.182	444.000	67.287	1157.469	639.186	380.709	64.640	1084.535
14KERALA	374.958	1375.440	71.460	1821.858	371.494	21.005	61.507	454.006
15MADHYA PRADESH	289.756	64.188	57.120	411.064	121.551	0.791	51.922	174.264
16MAHARASHTRA	725.426	268.560	93.749	1087.735	426.556	1.509	82.663	510.728
17MANIPUR	35.136	34.320	1.914	71.370	25.455	0.000	0.740	26.195
18MEGHALAYA	44.240	114.360	3.515	162.115	43.278	4.511	2.812	50.601
19MIZORAM	16.461	81.720	3.156	101.337	16.168	18.931	3.156	38.255
20NAGALAND	24.185	103.560	2.280	130.025	24.185	3.143	2.280	29.608
21ORISSA	907.045	44.640	88.466	1040.151	488.185	11.584	87.277	587.046
22PUNJAB	18.080	3.360	0.000	21.440	1.588	0.000	0.000	1.588
23RAJASTHAN	6.282	9.360	1.284	16.926	0.338	0.159	0.484	0.981
24SIKKIM	11.205	35.640	1.176	48.021	11.371	5.972	1.146	18.489
25TAMIL NADU	1350.423	461.280	35.475	1847.178	1040.753	0.000	24.760	1065.513
26TRIPURA	62.718	109.440	7.917	180.075	61.115	15.363	6.786	83.264
27UTTAR PRADESH	736.649	126.636	82.111	945.396	253.688	0.942	84.006	338.636
28UTTARANCHAL	70.962	7.764	8.028	86.754	0.000	0.000	0.000	0.000
29WEST BENGAL	831.438	128.760	54.960	1015.158	213.648	28.757	27.957	270.362
30A & N ISLANDS	3.686	28.200	0.591	32.477	2.888	9.585	0.303	12.776
31CHANDIGARH	0.350	2.040	0.318	2.708	0.055	0.000	0.318	0.373
32D & N HAVELI	3.009	2.160	0.600	5.769	2.475	0.745	0.570	3.790
33DAMAN & DIU	0.639	1.320	0.120	2.079	0.056	0.219	0.085	0.360
34LAKSHADWEEP	0.044	6.560	0.040	6.644	0.000	3.000	0.000	3.000

35PONDICHERRY 22.701 3.480 1.125 27.306 8.502 0.120 0.917 9.539

T O T A L 9923.197 6124.160 1028.992 17076.349 5827.835 1302.786 903.725 8034.346

Note : The allocation and offtake figures under BPL includes drought relief and flood relief.

(P) = Provisional

NOTE: This includes offtake figures under decentralised scheme of U.P (upto November, 2001) but excludes W.Bengal.

## ANNEX-VI

ANNEX REFERRED TO IN REPLY TO PARTS (a)&(b) OF THE UNSTARRED QUESTION NO. 2885 DUE FOR ANSWER ( 08-2002 IN THE LOK SABHA.

STATEMENT SHOWING ALLOTMENT AND OFFTAKE OF RICE FROM WHEAT, 2001 TO MARCH, 2002 UNDER TPDS.

S. STATES/UTs No.	(IN `000 TONNES) (P)							
	ALLOTMENT				OFFTAKE			
	BPL	APL	AAY	TOTAL	BPL	APL	AAY	TOTAL
1ANDHRA PRADESH	0.000	96.000	0.000	96.000	0.000	7.385	0.000	7.385
2ARUNACHAL PRADESH	2.565	6.360	0.000	8.925	1.715	2.795	0.000	4.510
3ASSAM	0.000	123.600	0.000	123.600	0.000	70.011	0.000	70.011
4BIHAR	1164.501	104.604	90.000	1359.105	313.475	0.325	65.300	379.100
5CHHATISGARH	87.597	41.100	0.000	128.697	39.649	1.788	0.000	41.437
6DELHI	102.375	413.520	1.920	517.815	77.062	7.645	0.949	85.656
7GOA	3.420	20.280	0.000	23.700	0.000	1.350	0.000	1.350
8GUJARAT	634.936	354.000	49.400	1038.336	313.857	1.317	44.960	360.134
9HARYANA	182.541	8.640	27.346	218.527	71.349	0.000	22.655	94.004
10HIMACHAL PRADESH	74.280	38.400	9.444	122.124	31.021	5.485	9.371	45.877
11JAMMU & KASHMIR	36.516	88.320	6.084	130.920	41.962	45.988	3.195	91.145
12JHARKHAND	340.491	37.956	54.980	433.427	152.531	0.861	35.867	189.259
13KARNATAKA	161.542	111.000	16.823	289.365	159.683	69.951	16.156	245.790
14KERALA	0.000	452.640	0.000	452.640	0.000	98.533	0.000	98.533
15MADHYA PRADESH	696.227	110.700	132.600	939.527	460.717	6.306	121.639	588.662
16MAHARASHTRA	1370.786	496.560	174.112	2041.458	736.350	1.802	151.707	889.859
17MANIPUR	0.000	20.520	0.000	20.520	0.000	0.000	0.000	0.000
18MEGHALAYA	0.000	12.000	0.000	12.000	0.000	6.334	0.000	6.334
19MIZORAM	0.000	12.120	0.000	12.120	0.000	8.887	0.000	8.887
20NAGALAND	5.937	18.480	0.558	24.975	5.937	12.314	0.558	18.809
21ORISSA	0.000	0.000	0.000	0.000	0.468	0.000	0.000	0.468
22PUNJAB	96.283	18.120	19.723	134.126	44.354	0.000	8.070	52.424
23RAJASTHAN	909.987	392.160	110.496	1412.643	559.028	10.458	102.298	671.784
24SIKKIM	0.000	1.200	0.000	1.200	0.000	0.600	0.000	0.600
25TAMIL NADU	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
26TRIPURA	0.000	15.360	0.000	15.360	0.000	3.000	0.000	3.000
27UTTAR PRADESH	1603.140	250.668	178.680	2032.488	895.511	7.805	162.420	1065.736
28UTTARANCHAL	38.760	15.372	3.420	57.552	0.000	0.000	0.000	0.000
29WEST BENGAL	422.931	776.400	54.966	1254.297	309.607	159.547	28.952	498.106
30A & N ISLANDS	1.764	8.160	0.231	10.155	1.547	2.534	0.128	4.209
31CHANDIGARH	5.330	11.640	0.000	16.970	0.050	0.000	0.000	0.050
32D & N HAVELI	0.753	0.600	0.240	1.593	0.489	0.230	0.206	0.925
33DAMAN & DIU	0.330	0.480	0.060	0.870	0.020	0.015	0.029	0.064
34LAKSHADWEEP	0.000	0.500	0.000	0.500	0.000	0.000	0.000	0.000
35PONDICHERRY	0.000	0.240	0.000	0.240	0.000	0.315	0.000	0.315

T O T A L 7942.992 4057.700 931.083 12931.775 4216.382 533.581 774.460 5524.423

Note : The allocation and offtake figures under BPL include drought relief and flood relief.

(P) = Provisional

NOTE: This includes offtake figures under decentralised scheme of M.P upto Jan,02. and U.P. upto March,, 2002